

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL PRINCIPAL BENCH**

**(IB)-420(ND)/2017**

**IN THE MATTER OF:**

M/s. Regal Metal & Ferro alloys

.... Petitioner/Applicant

Vs.

M/s. Sandeep Axles Pvt. Ltd.

.... Respondent

**SECTION:**

**Under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 23.08.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

**PRESENTS:**

For the Petitioner(s)

:Mr. K. Datta, Rajendra Beniwal, Aditya Gupta,  
Advs. for Canara Bank, SIDBI, Cor. Bank.

Mr. Shivam Mishra, Arun Saxena, Advs. for RP.

Mr. Ashok Kr. Juneja, for petitioner.

For the Respondent

:Mr. P. Nagesh, Ashutosh Gupta, Advs.

**ORDER**

For order, see (IB)-433(ND)/2017.